GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1041 ANSWERED ON:05.08.2011 HAWALA RACKET Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of FINANCE be pleased to state:

(a) whether despite the initiatives of the Government to check black money, hawala operations has been flourishing in the country;

(b) if so, whether the Enforcement Directorate has busted any hawala racket in the country in the recent past;

(c) if so, the details thereof;

(d) whether the Government has conducted any study to strengthen their mechanism to check and stop the activities of hawala operators in the country; and

(e) if so, the details in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI S.S.PALANIMANICKAM)

(a) to (c) : The Directorate of Enforcement takes appropriate action for suspected contraventions of the provisions of Foreign Exchange Management Act including those relating to hawala transactions based on specific information.

(d)& (e): No such study has been conducted.